

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Deepa Mariappan
for Adv. B. Shanaraj

Counsel for Respondents

Deepa

2. S. Manjula Devi, Adv
for KSA & CO
Coimbatore

For Petitioner

Suman

ORDER

Counsel for both the parties are present. Counsel for the Petitioner submitted that in connected matter i.e., TCP/144/2016 Sri Ragavachari, an advocate has been appointed as mediator. Since both the matters are connected, Counsel for Respondent is directed to co-operate with the mediator for the purpose of mediation. Put up on 07.09.2017 at 10.30 A.M.

—S—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—S—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)